

Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

Appeal No. 255 of 2012

Dated: 26th February, 2013

Present : Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member

M/s. Indian Oil Corporation Ltd. Appellant (s)

Versus

Kerala State Electricity Board & Ors. ...Respondent (s)

Counsel for the Appellant(s): Mr. K. Rajeev
Mr. Shinoj K. Narayanan
Counsel for the Respondents(s): Mr. M.T. George
Ms. Kavitha for R.1
Mr. Ramesh Babu for R.2

ORDER

The learned counsel for the Respondents seek some time to file the reply. Accordingly, they are directed to file the same on or before 25.03.2013 after serving copy on the other side.

Post the matter on **09.04.2013.**

(Rakesh Nath)
Technical Member

(Justice M. Karpaga Vinayagam)
Chairperson

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